GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA UNSTARRED QUESTION NO.1544 TO BE ANSWERED ON 9th MARCH, 2017 PORT-BASED DEVELOPMENT PROJECTS

†1544. SHRI ANSHUL VERMA:

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has provided/proposes to provide any assistance for the Portbased development projects at various locations including Machilipatnam in the State of Andhra Pradesh (AP);
- (b) if so, the details and the present status thereof;
- (c) whether the Government proposes to establish shipbuilding facility in AP particularly at Machilipatnam and if so, the details and present status thereof; and
- (d) whether it is a fact that an international ship building company has shown interest in setting up of shipbuilding facility in AP and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): Under Sagarmala Programme, 33(13 rail and 20 road) connectivity enhancement projects and two Coastal Economic Zones have been identified in Andhra Pradesh(A.P). The projects under Sagarmala will be implemented by relevant Central Ministries, State Governments, Ports and other agencies primarily through the private or PPP mode. The fund under Sagarmala for the following projects has been sanctioned:

Sl. No.	Project Name	Amount (in Cr)
1	Port connectivity to NH – 5 (Phase II)	Rs. 20 Cr sanctioned and released
2	Construction of grade separator from	Rs. 29.96 Cr sanctioned and Rs. 14.98 Cr
	H-7 area to port connectivity road by	released.
	passing Convent Junction, Vizag Port	

Further, nine coastal jetty project proposals from AP are being considered for financial assistance under the Coastal Berth Scheme of Government of India. Financial assistance under Coastal Berth Scheme would be upto 50% of the total cost of the project subject to (i) a maximum of Rs.25 Crore for projects related to construction /upgradation of coastal berths, (ii) a maximum of Rs.10 Crore for construction of platforms/jetties for hovercrafts & seaplanes by Ports/State Governments & passenger jetties in National Waterways & Islands by the State Governments (iii) a maximum of Rs.15 Crore for mechanisation of berths by Major Ports/Non-Major Ports, (iv) a maximum of Rs.50 Crore for Capital Dredging of operational Non-Major Ports and (v) a maximum of Rs.50 Crore for construction of breakwater for existing and Greenfield Ports.

- (c) No, Madam.
- (a) No such proposal is received.